

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No. 535/KB/2017
I.A.No. 34/KB/2018

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th January 2018, 10.30 A.M

Name of the Company	Sanjay Kejariwal- Vs- Silver Arts Manufacturing Pvt.Ltd. & Ors.		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Ashis Mukherjee, Advocate
2. Surabhi Banerjee, Advocate
3. Sunil Gupta, Advocate } for Sanjay Kejariwal
Surabhi Banerjee
Adv
11/01/18

1. Mr. Jishnu Chowdhury
2. Mr. Rahul Singh
3. Mr. S. G. Muskan } Advocate for
Respondent no:
1, 2, & 3

Rahul Singh
11/1/18.

ORDER

Ld. Counsel for the petitioner and the respondent nos. 1, 2 and 3 is present.

List it on 15/01/2018.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)